

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 1511/2001

New Delhi, this the 4th day of October, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)  
Hon'ble Shri Govindan S. Tampi, Member (A)

Dr. Rajinderjit Singh Sickund  
S/o Shri S.S.Sickund  
Junior Specialist Grade-II  
L.N.Hospital  
New Delhi.

...Applicant

(By Advocate Shri D.Adhikary)

V E R S U S

Govt. of NCT of Delhi : Through

The Secretary (Medical)  
Health & Family Welfare Department  
5, Sham Nath marg  
New Delhi - 54.

...Respondent

(By Advocate Shri Harvir Singh)

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

We have heard the learned counsel for the parties.

2. It is not disputed by both the learned counsel that facts and issues which are raised in this cases are fully covered by the several judgements of this Tribunal starting from Dr. Sangeeta Narang & Ors. Vs. Delhi Administration & Ors. (ATR 1988 (1) CAT 556) followed in Dr. J.P.Palia & Ors. Vs. Govt. of NCT of Delhi (OA 2564/97 decided on 23-4-1998 with connected matters). Decisions in both these cases have also been upheld by the Hon'ble Supreme Court and the High Court. Shri D.Adhikary, learned counsel submits that the respondents have themselves granted the pay due to the applicant as a regular Medical Officer, although, he submits that arrears from the date of appointment have yet to be paid. Shri Harvir

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Singh, learned counsel has submitted that in terms of the aforesaid decisions and the respondents' own order dated 25-7-2001 (copy placed on record), the arrears will also be paid to the applicants in due course in accordance with the relevant provisions of Law and Rules.

3. Noting the above submissions, OA 1511/2001 is accordingly disposed of with directions to the respondents to grant the due benefits to the applicants by way of pay and other service benefits as ordered in the aforesaid judgements, which they have already implemented in the cases of other similarly situated Doctors within a period of one month from the date of receipt of a copy of this order. No order as to costs.

(Govindan S. Tampi)  
Member (A)

/vikas/

(Smt. Lakshmi Swaminathan)  
Vice-Chairman (J)